

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

66

C.P No. 235/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: M/s. Asianet Communications Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
66	MANISHA SAWANT	PCS	<u>MSawant</u>

ORDER

CP 235/14(1)/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter for hearing on 13.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)